

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, MUMBAI.

Original Application No. 451/2001

Date of decision: 10.6.2004

CORAM: HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN  
HON'BLE SHRI S.G. DESHMUKH, MEMBER (J)

Shri D.B. Waghile  
age about 65 years  
formerly working as Diesel  
Assistant, Under the Office of  
Divisional Railway Manager  
Solapur Division,  
Central Railway, Solapur.

Residing at: Ghorpadi  
Bazar, Cantonment Chawla  
Behind Cantonment Police  
Chowkie, Pune 411 001. .. Applicant  
(Applicant by Shri Bandal Balasaheb, Advocate)

vs.

1. Union of India, through  
General Manager,  
Central Railway,  
Headquarters Office  
Mumbai CST,  
Mumbai 400 001.
2. Divisional Railway Manager,  
Solapur Division,  
Central Railway  
DRM's Office  
Solapur. ... Respondents

(Respondents by Shri Ms. D. Fernandes, Advocate)

O R D E R (ORAL)

Per: V.K. Majotra, Vice Chairman:

We have heard the learned counsel of the applicant  
Shri Bandal Balasaheb and Ms. D. Fernandes & the respondents.

2. Learned counsel for the applicant seeks and is allowed to  
withdraw this O.A. with liberty to approach the appropriate forum  
against the impugned order dated 29.11. 2000 at Annexure A.I.

3. The O.A. is dismissed as withdrawn. No costs.

Waghile  
(S.G. Deshmukh)  
Member (J)

SJ

Majotra  
(V.K. Majotra)  
Vice Chairman